

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.601
IB-243/PB/2020

IN THE MATTER OF:
M/s. Geotech Exploration

...PETITIONER

Vs

M/s. Mideast Integrated Steels Ltd.

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 30.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Operational Creditor :
For the Respondent/Corporate Debtor :

ORDER

Re-notified to **03.05.2024**.

Sd/-
(Court Officer)